

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No.188 of 2017
Date of order : 19-02-2018

Between :

T.Srideep Rao S/o Jeevan Rao,
Aged about 26 years,
Occ. Practicing Advocate,
R/o H.No.MIG-42, Naspur,
Macherial Town & District,
Telangana – 504302.

....Applicant

AND

1. Union of India Rep by its Secretary,
Minister of Rural Development,
Krishi Bhavan, New Delhi – 110001.
2. National Institute of Rural Development,
Rep. by its Registrar,
Rajendranagar, Hyderabad-500030.

...Respondents

Counsel for the Applicant : Mr. K. Pavan Kumar

Counsel for the Respondents : Mrs.K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Original Application is dismissed as withdrawn.

2. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 19th February, 2018.
Dictated in Open Court.

